NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1148/(MAH)/2017 M.A. No. 604/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Fortune Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

I Mr Pruhash Advocate for Shinde alw. Applicant Financial Regarded & Cudi har.

Mr Rohan Financial Cudi har.

Mrs. Khushboo Shah Rojani

ilb MDP 8

Parmus

Amer Arstward Advocate for C.D. Amer Arstward TRP

ORDER M.A. No. 604/2017 In C.P. No. 1148/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of Petitioner and IRP are present.
- 2. M.A. No. 604/2017 is served upon the Respondent and IRP.
- The Learned Counsel of the IRP is seeking time to file Reply. To be filed on or before 01.12.2017. Copy to be circulated in advance on the other side.

The matter is adjourned to 04.12.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 27.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

Aah